NATIONAL COMPANY LAW TRIBUNAL **DIVISION BENCH CHENNAI**

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI NATIONAL COMPANY LAW TRIBUNAL, HELD ON 24/1 /2013 AT 10.30 AM

PRESENT: SHRI K. ANANTHA PADMANABHA SWAMY, MEMBER-JUDICIAL SHRI S. VIJAYARAGHAVAN, MEMBER (TECHNICAL)

APPLICATION NUMBER

PETITION NUMBER

: CP/30/2018

NAME OF THE TRANSFEROR

: VIKAS ACADEMY INDIA PVT LTD

NAME OF THE TRANSFERRE

: ROC, CHENNAI

UNDER SECTION

: 252

S.No. Name (in Capital)

Represented by

Signature

B. Savath babu En Respondent B. Garla

ORDER

Counsel for petitioner called but absent. Representative of ROC present. Post the matter on 21.02.2018.

(S VIJAYARAGHAVAN)

Member(Technical)

-sa-(K ANANTHA PADMANABHA SWAMY) Member(Judicial)

bc